

✓
(O.A. 1454/03)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission. Pl.

28.1.04

Bench.

Dr. M. 29.1.04

For Admission/
Interim order.

h
G.R. 04

Bench

Copies of order
Dr. 10.2.04 prepared
for counsels on
both sides.

W
16/3
S.O. (7)

10.2.04

By filing a memo dated
10.2.04, learned counsels
for the applicant Shri P.R.J.
Dash seek permission of the
Tribunal to withdraw the
O.A. as the respondents have
already redressed the grievance
of the applicant.

I forward Shri S.B. Jena, A.C.C
for the Respondents.

In view of submission made
and memo filed, the O.A. is
disposed of as withdrawn.

Vice-Chairman (I), Vice-Chairman (A) *W.R. 10/2*